

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF MARCH 2018**

Sl. No.	Nature	Opening balance as on 01.03.2018	Institution	Restored Cases	Backlog Instituted Cases	Total Institution	Backlog Disposal Cases	Cases Transfer to Tribunal	Disposal	Total Disposal	Total Pendency as on 31.03.2018
MAIN CIVIL CASES											
1	WP	347		5		5			15	15	337
2	WA	590	82			82	1		31	32	640
3	WPC	4337	302	2		304	6		218	224	4417
4	WPL	1005	11			11			17	17	999
5	WPS	11166	726	15		741	4		658	662	11245
6	WPT	451	16			16			41	41	426
7	WPCR	833	50			50			49	49	834
8	WPPIL	141	12			12			5	5	148
9	WP 227	1222	90	2		92	2		71	73	1241
10	WPHC	8	2			2			4	4	6
A	TOTAL (1 to 10)	20100	1291	24	0	1315	13	0	1109	1122	20293
1	FA	2783	58	3		61			9	9	2835
2	FAM	561	22	3		25			4	4	582
3	SA	5973	65	6		71			2	2	6042
4	MA	320	3	1		4			2	2	322
5	MAC	5663	157	7		164			66	66	5761
6	CR	264	10	2		12			3	3	273
7	MCC	278	100	2		102			80	80	300
8	COMP APPEAL	13				0				0	13
9	COMP PET	24				0			2	2	22
10	EP	5				0				0	5
11	TPC	54	5			5			1	1	58
12	CONC	1				0				0	1
13	CONT	470	118			118			90	90	498
14	ITR	3				0				0	3
15	ITA	4				0				0	4
16	CEA	1				0				0	1
17	CER	0		1		1				0	1
18	ARBA	110	6	1		7			4	4	113
19	ARBAP	6	2			2				0	8
20	TAXC	80	4	4		8			5	5	83
21	REVP	87	12			12			14	14	85
B	TOTAL (1 to 21)	16700	562	30	0	592	0	0	282	282	17010
	TOTAL (A+B)	36800	1853	54	0	1907	13	0	1391	1404	37303
MAIN CRIMINAL CASES											
1	CRREF	2				0				0	2
2	CRA	13437	150			150			105	105	13482
3	CRR	4657	102			102	1		30	31	4728
4	MCRC	1465	703	2		705			869	869	1301
5	MCRCA u/s 438 CrPC	349	122			122			114	114	357
6	CONTR	8				0			1	1	7
7	CRMP	2453	197	3		200			81	81	2572
8	TPCR	14	3			3			2	2	15
9	ACQA	1503	20	1		21			23	23	1501
C	TOTAL=(1 to 9)	23888	1297	6	0	1303	1	0	1225	1226	23965
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		60688	3150	60	0	3210	14	0	2616	2630	61268
PENDECNY INCREASE/ DECREASE		60688	INCREASE (+580)							61268	


 (Mamta Shukla)
 Additional Registrar (J)